

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Docket No. 82/TT/2012

Date: 3.9.2012

To,
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 400 KV 80 MVAR Bus Reactor at Neemrana S/S under the Transmission System associated with Northern Region System Strengthening Scheme-XV, for tariff block 2009-14 in Northern Region

Sir,

Please refer to your petition mentioned above. In this connection it is requested that the following information may kindly be furnished on affidavit, with advance copy to the respondents/ beneficiaries, latest by 3.10.2012:-

- (i) The justification for delay of four months in commissioning of the assets covered in this petition along with documentary evidence;
- (ii) Detailed justification for significant increase in cost of items under head " Control room & office building (315.98% increase), Township & colony (37.89% increase), Misc. civil works (87.28% increase) and Control relay & protection panel (20.44 % increase) in Form 5B, Page 28 of the Petition;
- (iii) Justification and break-up of the additional capital expenditure claimed;
- (iv) Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 regarding benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations.

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)